

DIVISION BENCH

ITEM NO.155

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.8/2022 IN CP No.235/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 2nd May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MOHIT JAISWAL V/S M.J. INFRAHOUSING PVT LTD.
UNDER SECTION	241/244 OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 13th June, 2024.

**-Sd-
(Court Officer)**

2nd May, 2024

*Avaneesh Kumar Singh
(Stenographer)*